

II. FILM MARKET

15 countries participated in the Film Market. These included five countries which participated in the festival screening programme of the Festival. The remaining ten are:—

1. Afghanistan
2. Hong Kong
3. Iraq
4. Mozambique
5. Nepal
6. Oman
7. Syria
8. Sudan
9. Sri Lanka
10. Yugoslavia

The films entered in the Film Market for negotiation of sale were 58 foreign feature and one foreign short and 126 Indian feature and 48 Indian shorts.

Imposition of Hindi on Non-Hindi speaking people

*32. SHRI R. KOLANTHAIVELU:
SHRI R. MOHANARANGAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are alive to a growing dissatisfaction among the non-Hindi speaking people about the failure to give constitutional guarantee to Nehru's assurance against imposition of Hindi; and

(b) if so, the steps proposed for incorporating the assurance by a constitutional amendment?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). The Official Language Act, 1963, which provided

that even after 1965 the English Language may continue to be used, in addition to Hindi, for the official purposes of the Central Government, was passed to give a statutory shape to the assurance given by late Pt. Jawaharlal Nehru. Subsequently in 1967, this Act was amended. According to the amended Act, the relevant statutory provisions regarding English shall continue in force until resolutions for the discontinuance of the use of English Language for the purposes mentioned in the amended Act have been passed by the Legislatures of all the States which have not adopted Hindi as their official language and until after considering the resolutions aforesaid a resolution for such discontinuance has been passed by each House of Parliament.

In view of the above, it is not necessary to make any amendment in the Constitution in this regard. In fact, the Official Language Act was enacted only in accordance with article 343(3) of the Constitution.

Names of Textile Mills to be closed by N.T.C.

*33. SHRI K. A. RAJAN:
SHRIMATI PARVATHI KRISHNAN:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have a proposal under consideration to close down some of the textile mills belonging to the National Textile Corporation;

(b) if so, the names of these companies and the reasons therefor; and

(c) whether the N.T.C. had undertaken a techno-economic survey of these mills to identify the causes of poor performance?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) No, Sir.